

NATIONAL COMPANY LAW APPELLATE TRIBUNAL,

Principal Bench, New Delhi

Company Appeal (AT) (Ins) No. 1407 of 2019

IN THE MATTER OF:

Srei Infrastructure Finance Ltd.

Appellant

Vs.

Ashish Chhawchharia & Anr.

....Respondents

Present:

For Appellant: Mr. Abhijeet Sinha, Mr. Rishav Banerjee and Mr. Raghavendra M. Bajaj, Advocates.

**For Respondents: Mr. Ramji Srinivasan, Sr. Advocate with Mr. Deep Roy and Mr. Rony O John, Advocates for R-1.
Mr. Tushar Mehta, Sr. Advocate (SGI), Mr. Arun Kathpalia, Sr. Advocate with Ms. Misha, Ms. Jasveen Kaur, Ms. Prabh Simran Kaur and Mr. Siddhant Kant, Advocates for R-2.
Mr. Neeraj K Kaul, Sr. Advocate with Abhishek Swaroop, Mr. Sudhir Sharma, Ms. Ruby Ahuja, Mr. Naman Bagga and Mr. Deepak Joshi, Advocates for R-3.**

With

Company Appeal (AT) (Ins) No. 1528 of 2019

IN THE MATTER OF:

IDBI Bank Ltd.

Appellant

Vs.

Resolution Professional of Odisha Slurry Pipeline Infrastructure Ltd. & Anr.

....Respondents

Present:

For Appellant: Mr. Tushar Mehta, Sr. Advocate(SGI), Mr. Arun Kathpalia, Sr. Advocate with Mr. Suommo Biswas, Mr. Siddhant Kant, Ms. Jasveen Kaur, Ms. Prabh Simran Kaur and Ms. Misha, Advocates.

For Respondents: Mr. Ramji Srinivasan, Sr. Advocate with Mr. Deep Roy, Mr. Piyush Swami and Mr. Rony O John, Advocates for R-1.
Mr. Abhijeet Sinha and Mr. Raghavendra Bajaj, Advocates for R-2.

With
Company Appeal (AT) (Ins) No. 591 of 2020

IN THE MATTER OF:

SREI Infrastructure Finance Ltd. Appellant

Vs.

Ashish ChhawchhariaRespondents

Present:

For Appellant: Mr. Abhijeet Sinha, Mr. Prateek Kumar, Mr. Shounak Mitra, Ms. Vaibhavi Pandey, Ms. Raveena Rai and Mr. Rohit Ghosh, Advocates.

For Respondents: Mr. Ramji Srinivasan, Sr. Advocate with Mr. Deep Roy and Mr. Rony O John, Advocates for R-1.
Mr. Tushar Mehta, Sr. Advocate (SGI), Mr. Arun Kathpalia, Sr. Advocate with Ms. Misha, Ms. Jasveen Kaur, Ms. Prabh Simran Kaur, Mr. Siddhant Kant, Advocates for R-2.
Mr. Neeraj K Kaul, Sr. Advocate with Abhishek Swaroop, Mr. Sudhir Sharma, Ms. Ruby Ahuja, Mr. Naman Bagga, Mr. Utkarsh Maria and Mr. Deepak Joshi, Advocates for R-3.

With
Company Appeal (AT) (Ins) No.593 of 2020

IN THE MATTER OF:

SREI Multiple Asset Investment Trust Appellant

Vs.

IDBI Bank Ltd. & Ors.Respondents

Present:

For Appellant: Mr. Arijit Mazumdar, Mr. Shambo Nandy and Mr. K. Datta, Advocates.

For Respondents: Mr. Ramji Srinivasan, Sr. Advocate with Mr. Deep Roy and Mr. Rony O John, Advocates for R-1.
Mr. Tushar Mehta, Sr. Advocate (SGI), Mr. Arun Kathpalia, Sr. Advocate with Ms. Misha, Ms. Jasveen Kaur, Ms. Prabh Simran Kaur and Mr. Siddhant Kant, Advocates for R-2.
Mr. Asim Sood, Ms. Bhargavi and Ms. Senu Nizar, Advocates for R-3.

With

Company Appeal (AT) (Ins) No. 02 of 2021

IN THE MATTER OF:

Government of India, through Office of the Assistant Commissioner, GST & Central Tax, Cuttack-II Division **Appellant**

Vs.

Ashish Chhawchharia **....Respondents**
Resolution Professional in the matter of Odisha Slurry Pipeline Infrastructure Ltd. & Ors.

Present:

For Appellant: None

For Respondents: Mr. Ramji Srinivasan, Sr. Advocate with Mr. Deep Roy and Mr. Rony O John, Advocates for R-1.
Mr. Tushar Mehta, Sr. Advocate (SGI), Mr. Arun Kathpalia, Sr. Advocate with Ms. Misha, Ms. Jasveen Kaur, Ms. Prabh Simran Kaur, Mr. Siddhant Kant, Advocates for R-2.
Mr. Neeraj K Kaul, Sr. Advocate with Abhishek Swaroop, Ms. Ruby Ahuja, Mr. Naman Bagga, and Mr. Deepak Joshi, Advocates for R-3.

ORDER
(Virtual Mode)

16.03.2021: Learned Counsel for the Appellant in Company Appeal (AT) (Ins) No. 593 of 2020 concluded his arguments. Learned Counsel for the Respondent No. 2 in Company Appeal (AT) (Ins) No. 1407 of 2019 commenced his arguments but due to paucity of time the arguments remain inconclusive.

These matters have already been fixed 'For Hearing' on **17th & 19th March, 2021** at 02:00 PM.

[Justice Jarat Kumar Jain]
Member (Judicial)

[Kanthi Narahari]
Member (Technical)

sc/kam

Company Appeal (AT) (Ins) Nos.1407,1528 of 2019
Company Appeal (AT) (Ins) Nos.591,593 of 2020
Company Appeal (AT) (Ins) No. 02 of 2021